

Securities Appellate Tribunal  
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member  
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER  
 CIVIL CAUSE LIST OF DATE :27/09/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTION-COURTCODE-MENTION2709-AT11.00AM-11.05A.M.**

**46-DELIVERYOFORDER-CODE-DELIVERYJUDGMENT-AT11.05AM**

1	SEBI Appeal	23/2019	M/s Apollo Tyres Ltd. Vs. SEBI	P.N. Modi, Sr. Adv. i/b Shardul AmarchandMangaldas Abhiraj Arora, Adv. i/b ELP
Sub Matter(Disposed) : Misc. Application/0000381/2019				
Sub Matter(Disposed) : Caveat Application/0000001/2019				
Sub Matter(Disposed) : Misc. Application/0000805/2022				
2	SEBI Appeal	159/2022	MPS INFOTECHNICS LTD AND ANR. Vs. SEBI	Prakash Choradia AGM - Legal
Sub Matter : Misc. Application/0000985/2021				
Sub Matter(Disposed) : Misc. Application/0000639/2022				
	SEBI Appeal	160/2022	Karun Jain Vs. SEBI	NVB and Associates
Sub Matter : Misc. Application/0001140/2021				
Sub Matter(Disposed) : Misc. Application/0000641/2022				
	SEBI Appeal	161/2022	MPS Infotecnics Ltd Vs. SEBI	NVB and Associates
Sub Matter : Misc. Application/0001163/2021				
Sub Matter(Disposed) : Misc. Application/0000640/2022				
	SEBI Appeal	162/2022	KARUN JAIN Vs. SEBI	NVB and Associates
Sub Matter : Misc. Application/0001238/2021				
	SEBI Appeal	163/2022	Peeyush Kumar Agarwal Vs. SEBI	NVB and Associates
Sub Matter : Misc. Application/0001428/2021				
Sub Matter(Disposed) : Misc. Application/0000633/2022				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
3	SEBI Appeal	250/2022	Aspire Emerging Fund Vs. SEBI	Aagam Doshi and Co
Sub Matter(Disposed) : Misc. Application/0000409/2022				
Sub Matter(Disposed) : Misc. Application/0000410/2022				
<b><u>209-ADMISSION-COURTCODE-DELISTING-AT11.05AM</u></b>				
4	SEBI Appeal	703/2023	YANTRA NATURAL RESOURCES LTD Vs. BSEL	PRAKASH SHAH AND ASSOCIATE
Sub Matter(Disposed) : Misc. Application/0000953/2023				
<b><u>691-ADMISSION-COURTCODE-DISGORGEMENT-AT 11.08AM</u></b>				
5	SEBI Appeal	764/2023	Dipak Panchal Vs. SEBI	Jadeja And Satiya
Sub Matter : Misc. Application/0001194/2023				
Sub Matter : Misc. Application/0001195/2023				
Sub Matter : Misc. Application/0001196/2023				
6	SEBI Appeal	765/2023	Devangi Panchal Vs. SEBI	Jadeja And Satiya
Sub Matter : Misc. Application/0001197/2023				
Sub Matter : Misc. Application/0001198/2023				
Sub Matter : Misc. Application/0001199/2023				
.	Misc. Application	1194/2023	Dipak Panchal-Delay Vs. SEBI	Jadeja And Satiya
(Main Matter Number :SEBI Appeal/0000764/2023)				
	Misc. Application	1195/2023	Dipak Panchal-Urgency Vs. SEBI	Jadeja And Satiya
(Main Matter Number :SEBI Appeal/0000764/2023)				
	Misc. Application	1196/2023	Dipak Panchal-Stay Vs. SEBI	Jadeja And Satiya
(Main Matter Number :SEBI Appeal/0000764/2023)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1197/2023	Devangi Panchal-Delay Vs. SEBI (Main Matter Number :SEBI Appeal/0000765/2023)	Jadeja And Satiya
	Misc. Application	1198/2023	Devangi Panchal-Urgency Vs. SEBI (Main Matter Number :SEBI Appeal/0000765/2023)	Jadeja And Satiya
	Misc. Application	1199/2023	Devangi Panchal-Stay Vs. SEBI (Main Matter Number :SEBI Appeal/0000765/2023)	Jadeja And Satiya
<b><u>537-MAHEARING-COURTCODE-MAEXTENSION-AT11.10AM</u></b>				
7	Misc. Application	1229/2023	SEBI-EXTENSION OF TIME Vs. Arshad Warsi and Ors. (Main Matter Number :SEBI Appeal/0000284/2023)	K Ashar And Co.
8	Misc. Application	1230/2023	SEBI-EXTENSION OF TIME Vs. Aahuti Rasik Mistry And Ors. (Main Matter Number :SEBI Appeal/0000285/2023)	
<b><u>74-PARTHEARD-COURTCODE-ZEELCONFIRMATORY-11.12A.M.</u></b>				
9	SEBI Appeal	714/2023	PUNIT GOENKA Vs. SEBI Sub Matter(Disposed) : Misc. Application/0001106/2023	ECONOMIC PRACTICE LAWS
<b><u>431-PARTHEARD-COURTCODE-CASHFO-AT12NOON</u></b>				
10	SEBI Appeal	87/2021	Reliance Industries Limited Vs. SEBI	AZB and Partners, Mr. Amey Nabar, Representative K. Ashar and Co.

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	88/2021	Mukesh D. Ambani Vs. SEBI	AZB and Partners, Mr. Amey Nabar, Representative K. ASHAR AND CO.
	SEBI Appeal	89/2021	Navi Mumbai SEZ Pvt. Ltd. Vs. SEBI	M/s. Krishnamurthy and Co. K. ASHAR AND CO.
	SEBI Appeal	90/2021	Mumbai SEZ Ltd. Vs. SEBI	M/s. Krishnamurthy and Co. K. ASHAR AND CO.

**926-DISPOSAL-COURTCODE-FRONTRUNNINGFUND-AT12.15PM**

11	SEBI Appeal	459/2022	Sumit Kanungo and Anr. Vs. SEBI	R V Legal
Sub Matter(Disposed) : Misc. Application/0001229/2022				
	SEBI Appeal	460/2022	Pranay Vaid Vs. SEBI	Vikas Bengani Advocate
Sub Matter : Misc. Application/0000734/2022				
Sub Matter(Disposed) : Misc. Application/0001230/2022				
	Misc. Application	734/2022	Pranay Vaid-URGENCY Vs. SEBI	Vikas Bengani Advocate
(Main Matter Number :SEBI Appeal/0000460/2022)				
	SEBI Appeal	556/2022	ALKA DHADDA AND ANR. Vs. SEBI	Shah and Ramaiya
Sub Matter(Disposed) : Misc. Application/0001232/2022				
	SEBI Appeal	557/2022	VAIBHAV DHADDA Vs. SEBI	Shah and Ramaiya
Sub Matter(Disposed) : Misc. Application/0001233/2022				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
11	SEBI Appeal	558/2022	Pramod Jain HUF AND Anr. Vs. SEBI	Harsh A. Kesharia Advocate
Sub Matter(Disposed) : Misc. Application/0001231/2022				
Sub Matter(Disposed) : Misc. Application/0001367/2022				
<b><u>912-DISPOSAL-CODE-ANUKARANA0-12.20P.M</u></b>				
12	SEBI Appeal	669/2022	PARESH VORA HUF AND ORS. Vs. SEBI	Shah and Ramaiya
Sub Matter(Disposed) : Misc. Application/0001710/2022				
	SEBI Appeal	809/2022	ANUKARAN COMMERCIAL ENTERPRISES LTD. AND ORS. Vs. SEBI	R V Legal
Sub Matter(Disposed) : Misc. Application/0001158/2022				
Sub Matter(Disposed) : Misc. Application/0001159/2022				
13	SEBI Appeal	810/2022	RAJ RADHIKA PROPERTY AND DEVELOPERS PRIVATE LTD Vs. SEBI	R V Legal
Sub Matter(Disposed) : Misc. Application/0001249/2022				
Sub Matter(Disposed) : Misc. Application/0001250/2022				
	Misc. Application	1711/2022	FAIYAZ RANGWALA-DELAY Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0000063/2023)				
	Misc. Application	1712/2022	FAIYAZ RANGWALA-STAY Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0000063/2023)				
	SEBI Appeal	63/2023	FAIYAZ RANGWALA Vs. SEBI	R V Legal
Sub Matter : Misc. Application/0001711/2022				
Sub Matter : Misc. Application/0001712/2022				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>65-DISPOSAL-CODE-NONCOMPLIANCE-AT12.25PM</u></b>				
13	SEBI Appeal	864/2022	REMSONS INDUSTRIES LIMITED Vs. NSEIL AND SEBI	JOBY MATHEW AND ASSOCIATES
	Sub Matter(Disposed) :	Misc. Application/0001334/2022		
	Sub Matter(Disposed) :	Misc. Application/0001272/2022		
	Sub Matter :	Misc. Application/0000743/2023		
	SEBI Appeal	865/2022	REMSONS INDUSTRIES LIMITED Vs. BSE LIMITED	JOBY MATHEW AND ASSOCIATES
	Sub Matter(Disposed) :	Misc. Application/0001335/2022		
	Sub Matter(Disposed) :	Misc. Application/0001273/2022		
	Misc. Application	743/2023	SEBI DELAY IN REPLY Vs. REMSON INDUSTRIES LTD	K ASHAR AND CO
	(Main Matter Number :SEBI Appeal/0000864/2022)			
<b><u>733-DISPOSAL-COURTCODE-KSBLINSPECTION-AT12.30PM</u></b>				
14	SEBI Appeal	875/2022	ADITYA BIRLA FINANCE LIMITED Vs. SEBI	Khaitan and Co
	Sub Matter(Disposed) :	Misc. Application/0001282/2022		
	Sub Matter(Disposed) :	Misc. Application/0000116/2023		
	SEBI Appeal	961/2022	Mr. V.R.Venkatesh Vs. SEBI	Gaurav Agarwal, Advocate
	Sub Matter(Disposed) :	Misc. Application/0000117/2023		
	Sub Matter(Disposed) :	Misc. Application/0000900/2023		
	SEBI Appeal	962/2022	Gautam Thapar and Ors. Vs. SEBI	Bharucha and Partners
	Sub Matter(Disposed) :	Misc. Application/0000139/2023		
	Sub Matter(Disposed) :	Misc. Application/0000264/2023		
	SEBI Appeal	963/2022	B.Hariharan Vs. SEBI	Regstreet Law Advisors
	Sub Matter(Disposed) :	Misc. Application/0000127/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	964/2022	Indusind Bank Limited Vs. SEBI	Shardul Amarchand Mangaldas and Co.
Sub Matter(Disposed) : Misc. Application/0000131/2023				
	SEBI Appeal	965/2022	Madhav Acharya Vs. SEBI	Visesha Law Services
Sub Matter(Disposed) : Misc. Application/0000138/2023				
<b><u>722 -DISPOSAL-COURTCODE-GLOBALAO-AT12.35PM</u></b>				
15	SEBI Appeal	966/2022	Rajesh Shah Vs. SEBI	Markand Gandhi and Co.
Sub Matter : Misc. Application/0001441/2022				
Sub Matter : Misc. Application/0000294/2023				
	SEBI Appeal	967/2022	Dr. Abhijit Prabhakar Desai Vs. SEBI	Sachin Joshi, Advocate
	SEBI Appeal	968/2022	Mr. Anoj Menon Vs. SEBI	Ms. Faranaaz Karbhari, Advocate
Sub Matter : Misc. Application/0000295/2023				
	SEBI Appeal	969/2022	Upkar Singh Kohli Vs. SEBI	Markand Gandhi and Co.
Sub Matter : Misc. Application/0001492/2022				
	SEBI Appeal	970/2022	Mohandas Shenoy Adige Vs. SEBI	Visesha Law Services
	Misc. Application	1441/2022	Rajesh Shah - Stay Vs. SEBI	Markand Gandhi and Co.
(Main Matter Number :SEBI Appeal/0000966/2022)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1492/2022	Upkar Singh Kohli - Stay Vs. SEBI (Main Matter Number :SEBI Appeal/0000969/2022)	Markand Gandhi and Co.
	SEBI Appeal	1032/2022	P.V.R.MURTHY Vs. SEBI Sub Matter : Misc. Application/0001591/2022 Sub Matter : Misc. Application/0001592/2022	Charmi Sharma Advocate
	SEBI Appeal	1033/2022	MR. VENKATESWARLU NELABHOTLA Vs. SEBI Sub Matter : Misc. Application/0001731/2022 Sub Matter : Misc. Application/0001722/2022	A.VIJAYWARGIYA AND ASSOCIATES Advocates
	SEBI Appeal	1034/2022	YASHOVARDHAN BIRLA Vs. SEBI Sub Matter : Misc. Application/0001730/2022	Triad Law Chambers
	SEBI Appeal	1035/2022	MR. TUSHAR DEY Vs. SEBI Sub Matter : Misc. Application/0001743/2022 Sub Matter : Misc. Application/0001744/2022	Bodhi Legal
	Misc. Application	294/2023	SEBI-DELAY IN REPLY Vs. Rajesh Shah (Main Matter Number :SEBI Appeal/0000966/2022)	Deepanshu M/s.Markand Gandhi and Co.
	Misc. Application	295/2023	SEBI-DELAY IN REPLY Vs. Anoj Menon (Main Matter Number :SEBI Appeal/0000968/2022)	Deepanshu M/s.Markand Gandhi and Co.

**73-DISPOSAL-COURTCODE-NONSETTLEMENT-AT12.40PM**

16	IRDA Appeal	1/2023	HDFC LIFE INSURANCE COMPANY LIMITED Vs. IRDAI	Tuli and Co
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Sub Matter :	IRDA-MISCAPPLICATION/0000001/2023		
	Sub Matter(Disposed) :	IRDA-MISCAPPLICATION/0000002/2023		
	Sub Matter :	IRDA-MISCAPPLICATION/0000003/2023		
	IRDA-MISCAPPLICATION	1/2023	HDFC LIFE INSURANCE COMPANY LIMITED-EXEMPTION Vs. IRDAI	Tuli and Co
	(Main Matter Number :IRDA Appeal/0000001/2023)			
	IRDA-MISCAPPLICATION	3/2023	HDFC LIFE INSURANCE COMPANY LIMITED-DELAY Vs. IRDAI	Tuli and Co
	(Main Matter Number :IRDA Appeal/0000001/2023)			
	Sub Matter :	IRDA-MISCAPPLICATION/0000014/2023		
	IRDA Appeal	2/2023	HDFC SALES PRIVATE LIMITED Vs. IRDAI AND ORS	AZB AND PARTNERS
	Sub Matter(Disposed) :	IRDA-MISCAPPLICATION/0000004/2023		
	Sub Matter(Disposed) :	IRDA-MISCAPPLICATION/0000005/2023		
	Sub Matter(Disposed) :	IRDA-MISCAPPLICATION/0000006/2023		
	IRDA Appeal	3/2023	HOUSING DEVELOPMENT FINANCE CORPORATION LIMITED Vs. IRDAI	AZB AND PARTNERS
	Sub Matter(Disposed) :	IRDA-MISCAPPLICATION/0000007/2023		
	Sub Matter(Disposed) :	IRDA-MISCAPPLICATION/0000008/2023		
	Sub Matter(Disposed) :	IRDA-MISCAPPLICATION/0000009/2023		
	IRDA-MISCAPPLICATION	14/2023	HDFC BANK LTD. AMENDMENT Vs. IRDAI	AZB AND PARTNERS
	(Main Matter Number :IRDA-MISCAPPLICATION/0000003/2023)			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>392DISPOSAL-COURTCODE-BROKERREGISTRATION-AT12.45PM</u></b>				
17	SEBI Appeal	1/2023	NATIONAL SPOT EXCHANGE LIMITED Vs. SEBI AND ANAND RATHI COMM. LTD	VAISH ASSOCIATE ADVOCATE
	Sub Matter :	Misc. Application/0000413/2023		
	Sub Matter :	Misc. Application/0000780/2023		
	Sub Matter :	Misc. Application/0001014/2023		
	SEBI Appeal	2/2023	NATIONAL SPOT EXCHANGE LIMITED Vs. SEBI AND MOTILAL OSWAL COMM. BROKER LTD	VAISH ASSOCIATE ADVOCATE
	SEBI Appeal	3/2023	NATIONAL SPOT EXCHANGE LIMITED Vs. SEBI AND GEOFIN COMM. LTD	VAISH ASSOCIATE ADVOCATE
	SEBI Appeal	4/2023	NATIONAL SPOT EXCHANGE LIMITED Vs. SEBI AND INDIA INFOLINE COMM. LTD.	VAISH ASSOCIATE ADVOCATE
	SEBI Appeal	5/2023	NATIONAL SPOT EXCHANGE LIMITED Vs. SEBI AND PHILIP COMM. INDIA PVT. LTD.	VAISH ASSOCIATE ADVOCATE
	Misc. Application	189/2023	MOTILAL OSWAL COMMODITIES BROKER PVT. LTD.-STAY Vs. SEBI	Parinam Law Associates
	(Main Matter Number :SEBI Appeal/0000182/2023)			
	SEBI Appeal	179/2023	IIL Commodities Ltd. Vs. SEBI	ALLIANCE LAW
	Sub Matter :	Misc. Application/0000409/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
7	SEBI Appeal	180/2023	Phillips Commodities India Pvt. Ltd. Vs. SEBI	Prakash Shah and Associates
	Sub Matter :	Misc. Application/0000407/2023		
7	SEBI Appeal	181/2023	Anand Rathi Commodities Ltd. Vs. SEBI	Shardul Amarchand Mangaldas
	Sub Matter :	Misc. Application/0000406/2023		
	SEBI Appeal	182/2023	Motilal Oswal Commodities Broker Pvt. Ltd. Vs. SEBI	PARINAM LAW
	Sub Matter(Disposed) :	Misc. Application/0000188/2023		
	Sub Matter :	Misc. Application/0000189/2023		
	Sub Matter :	Misc. Application/0000405/2023		
	SEBI Appeal	192/2023	GEOFIN LIMITED Vs. SEBI	COMTRADE Bodhi Legal
	Sub Matter(Disposed) :	Misc. Application/0000217/2023		
	Sub Matter :	Misc. Application/0000408/2023		
77	SEBI Appeal	660/2023	CNB COMMODITIES PRIVATE LTD Vs. SEBI	RAVI PRAKASH ADV
	Sub Matter :	Misc. Application/0000920/2023		
	Misc. Application	920/2023	CNB COMMODITIES PRIVATE LTD-DELAY Vs. YACOOBALI VENTURE COMMODITY BRKOING PVT. LTD. VS SEBI	RAVI PRAKASH ADV
	SEBI APPEAL	642/2023		

**652-DISPOSAL-COURTCODE-REGISTRATIONDECLINED-12.50P**

18	SEBI Appeal	282/2023	B.N.RATHI PRIVATE LIMITED Vs. SEBI	COMTRADE Prakash Shah and Associates
	Sub Matter(Disposed) :	Misc. Application/0000275/2023		
	Sub Matter(Disposed) :	Misc. Application/0000276/2023		
	Sub Matter :	Misc. Application/0000673/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	352/2023	COMTRADE COMMODITIES SERVICES LTD Vs. SEBI	Bharucha and Partners
	Sub Matter(Disposed) :	Misc. Application/0000490/2023		
	Sub Matter :	Misc. Application/0000675/2023		
	SEBI Appeal	353/2023	ABANS COMMODITIES I PRIVATE LIMITED Vs. SEBI	RHP Partners
	Sub Matter(Disposed) :	Misc. Application/0000478/2023		
	Sub Matter(Disposed) :	Misc. Application/0000479/2023		
	Sub Matter :	Misc. Application/0000771/2023		
	SEBI Appeal	364/2023	QUADEYE TRADING Vs. SEBI	Regstreet Law Advisors
	Sub Matter :	Misc. Application/0001012/2023		
	SEBI Appeal	367/2023	BALAJI COMMODITY FUTURES PVT. LTD. Vs. SEBI	Prakash Shah and Associates
	Sub Matter(Disposed) :	Misc. Application/0000439/2023		
	Sub Matter(Disposed) :	Misc. Application/0000440/2023		
	SEBI Appeal	396/2023	SHARE INDIA COMMODITY BROKERS PVT. LTD. Vs. SEBI	Prakash Shah and Associates
	Sub Matter(Disposed) :	Misc. Application/0000472/2023		
	Sub Matter(Disposed) :	Misc. Application/0000473/2023		
	SEBI Appeal	403/2023	CIL COMMODITIES PVT. LTD. Vs. SEBI	Prakash Shah and Associates
	Sub Matter(Disposed) :	Misc. Application/0000495/2023		
	Sub Matter(Disposed) :	Misc. Application/0000496/2023		
	Sub Matter :	Misc. Application/0000674/2023		
	SEBI Appeal	404/2023	SUSHIL COMMODITIES LIMITED Vs. SEBI	R V Legal

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
Sub Matter(Disposed) : Misc. Application/0000499/2023				
	Misc. Application	574/2023	MARWADI COMMODITY BROKER PVT. LTD.-DELAY Vs. SEBI	Suresh Gupta, Advocate
(Main Matter Number :SEBI Appeal/0000424/2023)				
	SEBI Appeal	408/2023	EUREKA COMMODITY BROKERAGE PVT. LTD. Vs. SEBI	RHP Partners
Sub Matter(Disposed) : Misc. Application/0000578/2023				
Sub Matter(Disposed) : Misc. Application/0000549/2023				
88	SEBI Appeal	414/2023	GRESHMA COMMODITIES PRIVATE LIMITED Vs. SEBI	Alliance Law
	SEBI Appeal	421/2023	WAY2WEALTH COMMODITIES PVT. LTD. Vs. SEBI	Trilegal
	SEBI Appeal	424/2023	MARWADI COMMODITY BROKER PVT. LTD. Vs. SEBI	Suresh Gupta, Advocate
Sub Matter : Misc. Application/0001150/2023				
Sub Matter : Misc. Application/0000574/2023				
Sub Matter : Misc. Application/0001027/2023				
	SEBI Appeal	426/2023	PURVAG COMMODITIES AND DERIVATIVES PRIVATE LIMITED Vs. SEBI	Bodhi Legal
Sub Matter : Misc. Application/0000621/2023				
Sub Matter : Misc. Application/0000777/2023				

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1	SEBI Appeal	439/2023	SAAKETA COMMODITIES PVT. LTD. Vs. SEBI	Prakash Shah and Associates
	Sub Matter(Disposed) :	Misc. Application/0000557/2023		
	Sub Matter(Disposed) :	Misc. Application/0000558/2023		
	SEBI Appeal	445/2023	PRITHVI BROKING PVT. LTD. Vs. SEBI	BODHI LEGAL ADVOCATES
	Sub Matter(Disposed) :	Misc. Application/0000625/2023		
	Sub Matter :	Misc. Application/0000775/2023		
	Misc. Application	662/2023	FAIR INTERMEDIATE PRODUCTS PVT. LTD.-STAY Vs. SEBI	Prakash Shah and Associates
	(Main Matter Number :	SEBI Appeal/0000503/2023)		
	Misc. Application	663/2023	FAIR INTERMEDIATE PRODUCTS PVT. LTD.-URGENCY Vs. SEBI	Prakash Shah and Associates
	(Main Matter Number :	SEBI Appeal/0000503/2023)		
	Misc. Application	667/2023	HARDIK MULTI-COM BROKING PRIVATE LIMITED-STAY Vs. SEBI	Jitendra Sharda Advocate
	(Main Matter Number :	SEBI Appeal/0000468/2023)		
	SEBI Appeal	468/2023	HARDIK MULTI-COM BROKING PRIVATE LIMITED Vs. SEBI	Jitendra Sharda Advocate
	Sub Matter :	Misc. Application/0000667/2023		
	Misc. Application	673/2023	SEBI-DELY IN FILLING REPLY Vs. B. N. Rathi Comtrade Private Limited	K Ashar and Co
	(Main Matter Number :	SEBI Appeal/0000282/2023)		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	674/2023	SEBI-DELY IN FILLING REPLY Vs. CIL Commodities Private Limited	K Ashar and Co
(Main Matter Number :SEBI Appeal/0000403/2023)				
	Misc. Application	675/2023	SEBI-DELY IN FILLING REPLY Vs. Comtrade Commodities Services Limited	K Ashar and Co
(Main Matter Number :SEBI Appeal/0000352/2023)				
	SEBI Appeal	479/2023	JM FINANCIAL COMMTRADE LIMITED Vs. SEBI	Suresh Gupta, Advocate
Sub Matter :		Misc. Application/0001155/2023		
	SEBI Appeal	480/2023	SSJ COMMODITIES PVT. LTD. Vs. SEBI	Prakash Shah and Associates
Sub Matter(Disposed) :		Misc. Application/0000648/2023		
Sub Matter(Disposed) :		Misc. Application/0000649/2023		
	Misc. Application	692/2023	NINE STAR COMMODITIES PRIVATE LIMITED-EXEMPTION Vs. SEBI	MINDSPRIGHT LEGAL
(Main Matter Number :SEBI Appeal/0000505/2023)				
	Misc. Application	699/2023	BLUE CREST COMMODITIES PRIVATE LIMITED-EXEMPTION Vs. SEBI	MINDSPRIGHT LEGAL
(Main Matter Number :SEBI Appeal/0000506/2023)				
	Misc. Application	707/2023	PRAGYA COMMODITY BROKERS PVT. LTD.-STAY Vs. SEBI	Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000507/2023)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
5	Misc. Application	708/2023	PRAGYA COMMODITY BROKERS PVT. LTD.-URGENCY Vs. SEBI	Prakash Shah and Associates
			(Main Matter Number :SEBI Appeal/0000507/2023)	
	SEBI Appeal	502/2023	JOINDRE COMMODITIES LTD. Vs. SEBI	Yogesh Kapadia Compliance Officer
	Sub Matter :	Misc. Application/0001026/2023		
	SEBI Appeal	503/2023	FAIR INTERMEDIATE PRODUCTS PVT. LTD. Vs. SEBI	Prakash Shah and Associates
	Sub Matter :	Misc. Application/0000662/2023		
	Sub Matter :	Misc. Application/0000663/2023		
	SEBI Appeal	504/2023	SUNIDHI COMMODITIES PVT LTD Vs. SEBI	Juris Matrix Partners LLP
	Sub Matter :	Misc. Application/0000760/2023		
	SEBI Appeal	505/2023	NINE STAR COMMODITIES PRIVATE LIMITED Vs. SEBI	MINDSPRIGHT LEGAL
	Sub Matter :	Misc. Application/0000692/2023		
	SEBI Appeal	506/2023	BLUE CREST COMMODITIES PRIVATE LIMITED Vs. SEBI	MINDSPRIGHT LEGAL
	Sub Matter :	Misc. Application/0000699/2023		
	SEBI Appeal	507/2023	PRAGYA COMMODITY BROKERS PVT. LTD. Vs. SEBI	Prakash Shah and Associates
	Sub Matter :	Misc. Application/0000707/2023		
	Sub Matter :	Misc. Application/0000708/2023		



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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	508/2023	TIME INSTRUMENTS LIMITED Vs. SEBI	Joby Mathew and Associates Advocates
	Misc. Application	760/2023	Sunidhi Commodities Pvt Ltd - Urgency. Vs. SEBI	JURIS MATRIX PARTNERS LLP
(Main Matter Number :SEBI Appeal/0000504/2023)				
	Misc. Application	771/2023	SEBI DELAY IN REPLY Vs. ABANS COMMODITIES I PVT. LTD.	K..ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000353/2023)				
	Misc. Application	775/2023	SEBI DELAY IN REPLY Vs. PRITHVI BROKING PVT. LTD.	K..ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000445/2023)				
	Misc. Application	777/2023	SEBI DELAY IN REPLY Vs. PURVAG COMMODITIES AND DERIVATIVES PVT. LTD.	K..ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000426/2023)				
	SEBI Appeal	534/2023	SRD COMMODITIES PVT. LTD. Vs. SEBI	Anjali Agrawal Advocate
	SEBI Appeal	535/2023	DAGA COMMODITIES PVT. LTD. Vs. SEBI	Prakash Shah and Associates
Sub Matter(Disposed) : Misc. Application/0000724/2023				
Sub Matter(Disposed) : Misc. Application/0000725/2023				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
1	SEBI Appeal	536/2023	BHARAT BHUSHAN FINANCE AND COMMODITY BROKERS LTD. Vs. SEBI	Prakash Shah and Associates
	Sub Matter(Disposed) :	Misc. Application/0000739/2023		
	Sub Matter(Disposed) :	Misc. Application/0000740/2023		
	Misc. Application	819/2023	EMKAY COMMOTRADE LIMITED-STAY Vs. SEBI	Prakash Shah and Associates
	(Main Matter Number :	SEBI Appeal/0000598/2023)		
	Misc. Application	820/2023	EMKAY COMMOTRADE LIMITED-URGENCY Vs. SEBI	Prakash Shah and Associates
	(Main Matter Number :	SEBI Appeal/0000598/2023)		
	SEBI Appeal	598/2023	EMKAY COMMOTRADE LIMITED Vs. SEBI	Prakash Shah and Associates
	Sub Matter :	Misc. Application/0000819/2023		
	Sub Matter :	Misc. Application/0000820/2023		
	Misc. Application	1012/2023	SEBI DELAY IN REPLY Vs. QUADEYE TREDING	K ASHAR AND CO
	(Main Matter Number :	SEBI Appeal/0000364/2023)		
	Misc. Application	1026/2023	SEBI DELAY IN REPLY Vs. JOINDER COMMODITIES PVT. LTD.	K.ASHAR AND CO.
	(Main Matter Number :	SEBI Appeal/0000502/2023)		
	Misc. Application	1027/2023	SEBI DELAY IN REPLY Vs. MARWADI COMMODITY BROKERS PVT. LTD.	K.ASHAR AND CO.
	(Main Matter Number :	SEBI Appeal/0000424/2023)		

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	SEBI Appeal	719/2023	JV Commodity Pvt Ltd Vs. SEBI	Ketan Rupani And Co.
Sub Matter :		Misc. Application/0000981/2023		
Sub Matter :		Misc. Application/0000982/2023		
	SEBI Appeal	720/2023	Bahubali Commodity Services Pvt Ltd Vs. SEBI	Alliance Law
	SEBI Appeal	723/2023	NDA Commodity Brokers Pvt Ltd Vs. SEBI	Prakash Shah and Associates
Sub Matter(Disposed) :		Misc. Application/0001078/2023		
Sub Matter :		Misc. Application/0001079/2023		
	SEBI Appeal	721/2023	MLB Commodities Pvt Ltd Vs. SEBI	H.MAHESHWARI AND CO.
Sub Matter(Disposed) :		Misc. Application/0001034/2023		
	SEBI Appeal	722/2023	Leo Global Commodities Pvt Ltd Vs. SEBI	Ketan Rupani And Co.
Sub Matter(Disposed) :		Misc. Application/0001035/2023		
Sub Matter(Disposed) :		Misc. Application/0001036/2023		
	SEBI Appeal	724/2023	Pinnacle Brocom Private Ltd Vs. SEBI	Ketan Rupani And Co.
Sub Matter(Disposed) :		Misc. Application/0001082/2023		
Sub Matter :		Misc. Application/0001083/2023		
	SEBI Appeal	725/2023	Progressive Comtrade Pvt Ltd Vs. SEBI	PRAKASH SHAH AND ASSOCIATE
Sub Matter(Disposed) :		Misc. Application/0001101/2023		
Sub Matter(Disposed) :		Misc. Application/0001102/2023		
	SEBI Appeal	726/2023	Ashika Commodities And Derivatives Pvt Ltd Vs. SEBI	Ketan Rupani And Co.
Sub Matter :		Misc. Application/0001116/2023		
Sub Matter(Disposed) :		Misc. Application/0001117/2023		

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	Misc. Application	1083/2023	Pinnacle Brocom Private Ltd-Urgency Vs. SEBI	Ketan Rupani And Co.
(Main Matter Number :SEBI Appeal/0000724/2023)				
	Misc. Application	1155/2023	J M Financial Commtrade Ltd-Delay in Rejoinder Vs. SEBI	Suresh Gupta
(Main Matter Number :SEBI Appeal/0000479/2023)				
	SEBI Appeal	758/2023	Padmakshi Commodities Pvt Ltd Vs. SEBI	Ketan Rupani and Co.
Sub Matter(Disposed) : Misc. Application/0001133/2023				
Sub Matter(Disposed) : Misc. Application/0001134/2023				
	Misc. Application	1150/2023	Marwadi Commodity Broker P.Ltd-Delay In Rejoinder Vs. SEBI	Suresh Gupta Adv
(Main Matter Number :SEBI Appeal/0000424/2023)				